

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 289 of 2013**

**Dated : 17<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Power Delhi Distribution Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ....Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand Kr. Srivastva**  
**Counsel for the Respondent(s): Mr. Manu Seshadri for DERC**

**ORDER**

Reply is being filed today by the learned counsel for the Respondent after serving copy on the other side.

Post the matter for hearing on **14.03.2014**. In the meantime, Rejoinder, if any, be filed on or before 10.03.2014 after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/ak